GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:2533 ANSWERED ON:26.08.2013 MOU BY NMDC Dhruvanarayana Shri R. ;Ponnam Shri Prabhakar

Will the Minister of STEEL be pleased to state:

(a) whether the National Mineral Development Corporation (NMDC) has entered into any agreement with the firms in Zimbabwe and other foreign countries for the exploration of the iron ore and coal mines in their countries;

(b) if so, the details thereof;

(c) the total quantum of iron ore and coal procured/likely to be procured by NMDC from these firms; and

(d) the benefits likely to be accrued to NMDC from such agreements?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): Yes, Madam. NMDC Limited has signed Memorandum of Understanding (MoU) with firms in Zimbabwe and other foreign countries for the exploration of iron ore and coal mines. Details on MoUs signed by NMDC Limited with foreign firms, during the last three years are tabulated below:-

```
S1
No. Name of Company with Date of signing Objective
whom MoU signed of MoU
1. MOSI OA Tunya Development 07.06.13 For conducting due diligence
of Company, Zimbabwemineral
                               of mineral prospects.
2. Arcelor Mittal, Luxembourg 20.02.10 To explore the possibility of
       participation in an iron ore
       project at Senegal.
3. Kobe steel Ltd. & TBDL, 19.04.10 To explore the possibility of
Japan (Implementation
                        setting up Itmk3 technology
Protocol)
            (29.12.11) plant in India.
4. Share Holders Agreement 01.09.10 To incorporate a JV company
with Kopano Logistics and explore, develop mineral
in South Africa. assets Services, South Africa
5. MoU with Severstal 10.12.10 To explore the possibility
 (Implementation frame work (10.11.11) of setting up 2-5 Mtpa steel
between NMDC & OJSC, Severstal,
                                   plant in Karnataka with
              captive iron ore in India and
Russia)
        captive coking coal source to
       be provided by Severstal.
6. Legacy Iron Ore Limited, 21.05.11 To conduct comprehensive due
               diligence of Legacy for
Australia
       acquisition of 50% equity in
        Legacy Iron Ore Ltd.
7 Minemakers Limited, 01.06.11 To evaluate acquisition of 50%
               equity in Wonarah Rock phosphate
Australia
       project.
8. Carbonite Acquisition LLC, USA 29.08.11 Development of process technology
        for conversion of non coking coal
        /thermal coal to produce
        carbonite and carbonite
        formed coke equivalent
        to BF coke.
9. Amplus Mineracao LTDA -Brazil 12.03.12 To conduct comprehensive due
        diligence.
```

(c)&(d): No procurement of iron ore and coal has been made by NMDC till date. Joint Development by NMDC will provide ownership and control over the minerals abroad.